NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 2136/2023 IA 2159/2023 IA 5038/2023 IA 4560/2023
In C.P. (IB)/527(MB)2022

CORAM:
SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024

NAME OF THE PARTIES: **IA 5038/2023 Nilgiri Dairy Farm Pvt Ltd**
Vs. Vijay Kumar Iyer
IA 4560/2023 Cannon India Private Limited Vs. Mr. Vijay Kumar V. Iyer (Resolution Professional of Future Retail Ltd)
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

Section: Sec 60(5) Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

IA No. 2136/2023, IA No. 2159/2023 and IA No. 5038/2023:- Adv. Ankit Lohia appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional. At the request of the parties, list the matter on **19.06.2024** for hearing.

IA No. 4560/2023:- Adv. Shyam Kapadia a/w Ahsan Allana appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Resolution Professional. Heard the submissions of the parties and **reserved for Orders.**

SD/- **SD/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
02.05.2024
Sushil